

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) Allocation of gas have been made for Surat City. In view of the present availability and commitments of gas, it has not been possible to allocate gas for Ahmedabad City and Valia.

[*Translation*]

DEVELOPMENT OF SANCHI FOR TOURISM

*211. **SHRI ATAL BIHARI VAJ-PAYEE :** Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state the steps taken by the Government to develop Sanchi and its adjacent areas to encourage foreign tourists there ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : Development of tourism infrastructure in the State is primarily the responsibility of the State Governments. However, Central Government extends financial assistance to State Governments on the basis of specific proposals received from them, availability of funds and inter-se priorities. The Ministry of Tourism have sanctioned Rs. 08.32 lakhs for the construction of a Cafeteria at Sanchi to the State Government of Madhya Pradesh.

JAPANESE ASSISTANCE TO LINK BUDDHIST PILGRIMAGE CENTRES

*212. **SHRI MOHAN SINGH :** Will the Minister of **RAILWAYS** be pleased to state :

(a) whether there is any scheme to link all the Buddhist Pilgrimage Centres by railway lines with Japanese assistance; and

(b) if so, the details thereof and the Foreign assistance likely to be received in this regard ?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) : (a) No, Sir.

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(b) Does not arise.

[*English*]

GAS FLARING PROJECT

*213. **DR. A. K. PATEL .**

SHRI SHANKERSINGH VAGHELA : Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) whether the Oil and Natural Gas Commission had initiated a proposal for setting up of a flaring project to be financed by the Asian Development Bank;

(b) if so, the total cost of the project and when it was submitted to the Government;

(c) whether the project has since been cleared;

(d) if not, the reasons for the delay; and

(e) at what stage the project rests at present and the estimated time schedule of the work ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) to (e) The Gas Flaring Reduction Project of ONGC estimated to cost US \$ 2878.40 million has been posed to the Asian Development Bank for cofinancing along with World Bank.

Two major components of the project have been approved by Government. Feasibility Reports of three components were received recently and are being processed. The project is expected to be completed by 1994.

MANAGEMENT OF ITDC HOTELS

*214. **SHRI V. SREENIVASA PRASAD :**

SHRI INDRAJIT GUPTA : Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state :

(a) whether the Government have again revived the proposal to abandon ITDC

hotel business in order to help the growth of private hotel industry instead of improving the management efficiency of these hotels and the industry itself;

(b) whether lack of appropriate management teams for hotels and bad recruitment policies pursued by the ITDC have brought about total decay in the Government's investment in the industry;

(c) if so, the details thereof ; and

(d) the action proposed to be taken to improve the working of this industry and to change the recruitment policies ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) The issue pertaining to the future of the hotel business of ITDC is under consideration of the Government.

(b) Even though ITDC hotels have generated some profits in some years, there is scope for improvement.

(c) Does not arise.

(d) Improvement in the working of any industry is a continuous process. Changes required in the recruitment policies of ITDC are made from time to time keeping in view its business and operational requirements.

DEMANDS OF WORKERS OF ITDC

*215. SHRI PAWAN KUMAR BANSAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the workers of the India Tourism Development Corporation have raised certain demands earlier this year;

(b) if so, the details thereof and the action taken thereon; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (c) : The workers of ITDC are represented by different trade unions operating in its 25 hotel units located at different places in the country besides Regional Offices located in Madras, Calcutta, Bombay and the Corporate Office in Delhi having various divisions. Presently, there are nearly 69 unions representing the workers of ITDC.

All demands/issues raised by the unions operating in ITDC's hotel units are examined at the unit level and appropriate action is taken by the Unit Management.

The demands received by the Management at the Corporate Office of ITDC during the period January to mid-July 1991 from the unions have been examined and appropriate action has been taken as indicated in the statement attached.

STATEMENT

Demands	Action-taken/position
1	2
1. Provision of uniform to all the Headquarters employees.	The matter was placed before the Board of Directors who decided to keep this in abeyance due to financial constraints. The High Power Pay Committee's (HPCC) recommendations in this regard are not mandatory.
2. Enhancement of the quantum of Tea/Snacks allowance.	The HPCC recommended discontinuance of the cash allowance for t.a/snacks etc. Since ITDC Management has not been able to provide canteen facilities for Headquarters employees located in different buildings. The tea/snacks allowance